

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 184 of 2013 &  
IA No. 253 of 2013**

**Dated : : 16<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Bhaskar Shrachi Alloys Ltd.**

**...Appellant(s)**

**Versus.**

**Central Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) :

Mr. Amit Kapur  
Mr. Apporva Misra  
Ms. Radhika Gupta

Counsel for the Respondent(s):

Mr. M.G.Ramachandran  
Ms. Swatika Sahoo for R.2  
Mr. Arvind Kumar Dubey for R-2

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter for hearing on **07.01.2014**.

**(Rakesh Nath)  
Technical Member**

ts/kt

**(Justice M. Karpaga Vinayagam)  
Chairperson**